Declaration of Assets and Liabilities

Year 2024-25

I, SURYA NARAYAN RAM, son/daughter/wife of RAM LAKHAN RAM RAMAN, aged 50 years, belonging to Bihar vidhan sabha Secretariat service and presently working as Assistant section officer give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.		Self	Spouse Name(S) Juhi Sinha	Dependant- 1 Name	Dependant- 2 Name	Dependant- 3 Name	
(i)	Cash	Cash 1,00000 150000		60000	NIL	NIL	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies .		NIL	NIL	NIL	NIL	
(iii)	Bonds, Debentures and Shares in companies	bentures and ares in		NIL	NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC	LIC Per Annam 24,610/-	NIL	LIC (SBI) for gifted	NII.	
(v)	Motor Vehicles (details of make, etc.)	Motor cycle car	NIL	cycle .	NIL	NIL	
(vi)	Jewellery (give details of weight and value)	Gold 50Gm Silver 500gm	Gold 120Gm SILVER 1000gm	Gold 20 gm gifted	Gold 50 gm gifted	NIL	
(vii)	Other assets, T.V , AC, NIL. such as values of claims / nterests		NIL.	NII.	NIL.	NIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependent here means a person substantially dependent on the income of the employee.

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Details of Immovable assets В.

[Note: Properties in joint ownership indicating the extent of joint ownership will also have

Sr. No.	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Self	Spouse Name(S)	Dependant- 1 Name	Dependant- 2 Name	Dependant- 3 Etc. Name
(i)		NIL	1 khatta gifted	NIL	NIL	NIL
(ii)	- ALVI		NII.	NIL.	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL.	NIL	NIL	NIL.
(iv)	Houses / DDA flat Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		NIL.	NIL	NIL.	
(v)	Others (such as interest in property)	NIL	NIL	NIL -	NIL	NIL

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on		
(a)	(i) Loans from Banks	NIL.			
(0)	(ii) Loans from financial institutions	NIL	NIL		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL		
	(b) dues to departments dealing with supply of water	NIL	NIL		
	(c) dues to departments dealing with supply of electricity	NIL.	NII.		
	(d) dues to departments dealing with telephones	NIL.	NIL		

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	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NII.	NII.		
	(f) Other dues, if any	NIL	NIL		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No- AGNPR8298L	NIL		
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL		
	(iii) Sales Tax [Only in case of proprietary business]	NIL.	NIL		
	(iv) Property Tax	NIL.	NIL.		

Personal Detail

GPF/CPF/PRAN No). ;-	PTS	S/BLA-1	311						
Gender :-		M								(M/F)
Date of Birth	:-							-		
		0	1 .	0	2	1	9	7	5	(DD/MM/YYYY
			11							_
Class/Group	:-	С		7 (4	/B/C)					
Cadre	:-									
		Biha	ar vidha	in sab	ha seci	retaria	te			
(Full Name e.g. B./	A.SBihar	Adminis	trative	Servic	ce, B.S	5.S B	ihar Se	ecretar	iat Ser	vice etc.)
Home District	:-	MADHUBANI								
I hereby o	declare th	at the a	above	detail	ls are	true t	o the	best o	of my	knowledge and

Signature Signature NOSO

Name of Employee: SURYA NARAYAN RAM

Place: PATNA

Date: 17/02/2025

Designation: ASSISTANT SECTION OFFICER

Department: BIHAR VIDHAN SABHA

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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